

(b) if so, by what time it will be released?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b) The current time-table and route guide is already available and on sale at all time-keeper booths at present at a price of Rs. 2.00.

Missing Ships of Shipping Corporation of India

4420. SHRIMATI PRAMILA DANDAVATE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a number of ships belonging to the Shipping Corporation of India with cargo like iron ore etc. are missing and the cargo is being sold in the South African markets;

(b) whether Government have investigated into the missing ships and their whereabouts; and

(c) if so, the details thereof.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) and (c) Do not arise.

Medical Termination of Pregnancy by Private Medical Practitioners

4421. SHRI NAWAL KISHORE SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that medical termination of pregnancy operations are being conducted by private medical practitioners and clinics;

(b) the number of cases of deaths reported during the last three years, year-wise, where the pregnancy was terminated by the private medical practitioners and clinics; and

(c) whether Government propose to impose restrictions on private

practitioners to conduct medical termination of pregnancy operations where this facility is already available in all Government hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) From replies received so far from 20 states Governments/Union Territories, two deaths due to Medical Termination of Pregnancy performed by Private Medical Practitioners were reported in 1979-80.

(c) No Qualification and experience which a registered medical practitioner must possess, and conditions which a private clinic must fulfil, before medical termination of pregnancy can be performed, are laid down in the Medical Termination of Pregnancy Act (1971) and the M.T.P. Rules (1975) framed there-under, and those adequately safeguard women seeking legal abortions. All Private Clinics registered under the Act have to conform to these conditions.

Kakinada-Kotipalle Line

4422. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the need to restore the dismantled railway lines which were laid during the British time in order to eliminate the regional imbalance in spreading the railway lines in the country; and

(b) how much it would cost to restore the Kakinada-Kotipalle railway line new in view of the existence of some of the necessary infrastructure still there?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Keeping in view the fact that but for their dismantlement during the Wars and due